

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 77/2025

UNION OF INDIA

Appellant(s)

VERSUS

MAN SINGH VERMA

Respondent(s)

[HEARD BY: HON. SANJAY KAROL AND HON. MANMOHAN, JJ.]
[MR.PIYUSH K. ROY, SENIOR ADVOCATE IS APPOINTED AS AMICUS CURIAE TO
THE MATTER]

Date : 28-02-2025 This appeal was called on for pronouncement of
judgment today.

For Appellant(s) : Mr. Satya Darshi Sanjay, A.S.G.
Mr. Rajat Nair, Adv.
Ms. Swati Ghildiyal, Adv.
Ms. Priyanka Terdal, Adv.
Mr. Santosh Kumar, Adv.
Mr. Digvijay Dam, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) :

Hon'ble Mr. Justice Sanjay Karol has pronounced the
reportable judgment of a Bench comprising His Lordship and
Hon'ble Mr. Justice Manmohan.

The appeal is partly allowed in terms of signed reportable
judgment.

Pending application (s) shall stand disposed of.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(NIDHI MATHUR)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)